

[Shri U. M. Trivedi.]

mission after promises had been broken. Can any one believe in any of these promises now being held out to whatever they are, thieves or black-marketeers or honest people?

**Mr. Deputy-Speaker:** He may continue the next day.

14.30 hrs.

COMMITTEE ON PRIVATE  
MEMBERS' BILLS AND  
RESOLUTIONS

SEVENTY-SECOND REPORT

**Shri Hem Raj (Kangra):** I beg to move:

"That this House agrees with the Seventy-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th November, 1965."

**Mr. Deputy-Speaker:** The question is....

**Shri Surendranath Dwivedy (Kendrapara):** Only two hours have been provided for the Resolution of Prof. Hiren Mukerjee....

**Mr. Deputy-Speaker:** Let it come, then we will see, not now. When we take up that resolution, the suggestion can be made.

**Shri Surendranath Dwivedy:** This Report has provided a time of two hours for that. Therefore, before we accept this motion I would propose that the time for the discussion should be increased from two hours to five hours.

I move:

"That the time allotted for the discussion of Shri H. N. Mukerjee's resolution *re: Imports of foodgrains be raised to five hours*".

**Shri Hem Raj:** I must be given at least one minute to introduce my resolution, which is next on the agenda.

**श्री मधु लिम्बे (मुंगेर) :** उपाध्यक्ष महोदय, यह जो रपट आयी है इसमें श्री मुखर्जी के प्रस्ताव के लिए दो घंटे का समय दिया गया है। मैं इस की टाईड करता हूँ। साथ-साथ जो श्री भागवत झा आजाद का प्रस्ताव....

उपाध्यक्ष महोदय : बहू अनग वात है ।

**श्री मधु लिम्बे :** श्री भागवत झा आजाद के प्रस्ताव के लिए जो समय दिया गया है उसे दो घंटे और बढ़ा दिया जाय ।

**The Minister of Food and Agriculture (Shri C. Subramaniam):** May I make a suggestion? We will be having a discussion on the Food Debate; and we have allotted seven hours for that. I am sure all this will be again discussed at that time. Therefore, I would suggest that we may confine ourselves to this short discussion now, and when the Food Debate comes, if any further points have to be made, they could be made at that time. Or, let them not move this Resolution now, and the whole thing could be taken up when we take up the Food Debate, on a comprehensive basis, and all the time could be given for it. We cannot have it both ways.

**Shri Surendranath Dwivedy:** We want to pin-point on this.

**Mr. Deputy-Speaker:** I will put the question to the House now.

**Shri Shree Narayan Das (Darbhanga):** In view of the fact that the time for non-official resolutions is very limited, if we increase the time to such of the resolutions as have been admitted, then I think the chance for the other Members will not come at all during this Session. Therefore, the time for the discussion on this should be limited to two hours only and not increased.

**Mr. Deputy-Speaker:** It is for the House.

**Shri Shree Narayan Das:** Besides that, as the hon. Minister has said, the Food Debate is coming and so there is no necessity for allotting five hours for this resolution. It will be included in that.

**Shri Ranga (Chittoor):** We are going to have a separate motion on this food problem. We would like more time for that. It is only seven hours or eight hours that have been allotted. We would like to have ten hours for the other one. Therefore, let us not be too greedy over these things and let us spare as much time as possible for the other one.

**Mr. Deputy-Speaker:** It is for the House to say. I will put the amendment moved by Shri Surendranath Dwivedy to the vote of the House.

The question is:

"That the time allotted for the discussion of Shri H. N. Hukerjee's resolution *re: Imports of food-grains be raised to five hours.*"

*The motion was negatived.*

**Mr. Deputy-Speaker:** So the time-limit of two hours stands.

**Shri Surendranath Dwivedy:** It is very bad.

**Mr. Deputy-Speaker:** The other amendment is by Shri Madhu Limaye that the time allotted for the discus-

sion of Shri Bhagwat Jha Azad's resolution *re: Quitting the Commonwealth be raised by another two hours, that is that from 1½ hours it should be raised to 3½ hours.*

**Shri Shree Narayan Das:** The point covered by the amendment of Shri Madhu Limaye is not included in this report.

**Mr. Deputy-Speaker:** It is there in the report. The amendment is that the time of 1½ hours allotted by the Committee should be raised to 3½ hours. I will put this amendment to the House.

**Shri U. M. Trivedi (Mandsaur):** It is a very ticklish question. What will be the form of the motion? We have not understood it.

**Mr. Deputy-Speaker:** The Committee on Private Members' Bills and Resolutions has in its Report allotted 1½ hours for the further discussion of Shri Bhagwat Jha's resolution *re: Quitting the Commonwealth.* The amendment of Shri Madhu Limaye is that the time should be increased by two more hours, that means it should be raised to 3½ hours.

The question is:

"That the time allotted for the further discussion of Shri Bhagwat Jha's resolution *re: Quitting the Commonwealth be raised to three and a half hours.*"

*The Lok Sabha divided:*

### Division No. 3]

### AYES

[1441 hrs.

Alva, Shri A. S.  
Alvares, Shri  
Bale, Shri  
Berwa, Shri Onkar Lal  
Chakraverty, Shrinasti Renu  
Chandrabhan Singh, Shri  
Chatterjee Shri N. C.  
Choudhuri, Shri Tridib Kumar  
Dwijedy, Shri Surendranath  
Ganapati Ram, Shri

Gupta, Shri Indrajit  
Gupta, Shri Kushi Ram  
Kakkar, Shri Gauri Shankar  
Kamath, Shri Hari Vishnu  
Khadilkar, Shri  
Limaye, Shri Madhu  
Masuriya Din, Shri  
Mukerjee, Shri H. N.  
Murmu, Shri Sarkar  
Pandey, Shri Sarjoo

Pottakkatt, Shri  
Saigal, Shri A. S.  
Sinhaan Singh, Shri  
Tiwary, Shri D. N.  
Trivedi, Shri U. M.  
Ujya, Shri  
Warior, Shri  
Yadav, Shri Ram Sewak  
Yashpal Singh, Shri

## NOES

Akkamma Devi, Shrimati  
 Berua, Shri R.  
 Besra, Shri  
 Bhanja Deo, Shri L. N.  
 Bhattacharyya, Shri C.K.  
 Bist, Shri J. B. S.  
 Borooah, Shri P. G.  
 Brajeshwar Prasad, Shri  
 Chakraverti, Shri P. R.  
 Chaturvedi, Shri S. N.  
 Chaudhry, Shri Chandramani  
 Lal  
 Chavan, Shri D. R.  
 Chavda, Shrimati Joraben  
 Daljit Singh, Shri  
 Das, Shri B. K.  
 Das, Shri Sudhansu  
 Deshmukh, Shri Shivaji Rao S.  
 Ering, Shri D.  
 Gandhi, Shri V. B.  
 Hem Raj, Shri  
 Himatsingka, Shri  
 Iqbal Singh, Shri  
 Jadhav, Shri M. L.

Jadhav, Shri Tulshidas  
 Jamunadevi, Shrimati  
 Kedaria, Shri C. M.  
 Kindar Lal, Shri  
 Koujalgi, Shri H. V.  
 Kripa Shankar, Shri  
 Lalit Sen, Shri  
 Malaichami, Shri  
 Marandi, Shri  
 Maruthiah, Shri  
 Mehrotra, Shri Braj Bihari  
 Mehta, Shri J. R.  
 Mishra, Shri Bibhuti  
 Murti, Shri M. S.  
 Muthiah, Shri  
 Pandey, Shri Vishwa Nath  
 Patel, Shri P. R.  
 Patil, Shri D. S.  
 Pratap Singh, Shri  
 Rai, Shrimati Sahodra Bai  
 Raju, Shri D. B.  
 Ram Swarup, Shri  
 Rane, Shri  
 Rao, Shri Muthyal

Reddy, Shri Linga  
 Roy, Shri Bishwanath  
 Sadhu Ram, Shri  
 Saha, Dr. S. K.  
 Sahu, Shri Rameshwar  
 Samanta, Shri S. C.  
 Sen, Shri P. G.  
 Shankaraiya, Shri  
 Sheo Narain, Shri  
 Shree Narayan Das, Shri  
 Shyam Kumari Devi, Shrimati  
 Sivapraghassan, Shri Ku.  
 Subramaniam, Shri C.  
 Subramanyam, Shri T.  
 Sumat Prasad, Shri  
 Sunder Lal, Shri  
 Thomas, Shri A. M.  
 Tiwary, Shri K. N.  
 Tiwary, Shri R. S.  
 Tripathi, Shri Krishna Deo  
 Tula Ram, Shri  
 Vijaya Ananda, Maharajkumar  
 Wadiwa, Shri

**Mr. Deputy-Speaker:** The result of 14.41 hrs.  
 the division is:

Ayes: 29

Noes: 70

*The motion was negatived.*

**Mr. Deputy-Speaker:** Let me now  
 put the motion to the vote.

The question is:

"That this House agrees with the  
 Seventy-second Report of the  
 Committee on Private Members'  
 Bills and Resolutions presented to  
 the House on the 10th November,  
 1965"

*The motion was adopted.*

**Mr. Deputy-Speaker:** Now, there is  
 a motion to be moved by Shri D. N.  
 Tiwary and several other Members.  
 Let Shri D. N. Tiwary move his  
 motion.

RESOLUTION RE: INDIA QUITTING  
 THE COMMONWEALTH—contd.

श्री द्वा० ना० तिवारी (गोपाल गंज) :  
 उपाध्यक्ष जी, मैं अपना प्रस्ताव पेश करता  
 हूँ, जो कि इस प्रकार है :

(1) "That the debate on the  
 resolution regarding India quitting  
 the Commonwealth moved by  
 Shri Bhagwat Jha Azad on the  
 24th September, 1965, be adjourned  
 to the next day allotted for  
 Private Members' Resolutions."

And the second is.....

**Mr. Deputy-Speaker:** The second  
 one will come afterwards.

Shrimati Renu Chakravartty (Bar-  
 rackpore): I oppose it.